

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/158/ (IB)/2017

NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION Co. INDIA LTD

NAME OF THE RESPONDENT(S) : INTERNATIONAL SREE BALAJI HOTELS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Cheltham Sagen
K. ANBARASAN

for Petitioner
in Respondent

[Signature]
[Signature]

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter. Time extended at request for filing counter and serve copy of the same to the other side. Put up on 01.08.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)